NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL) ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA(CAA) SR No.3861/230/HDB/2017 |
| NAME OF THE COMPANY | People Combine Bengaluru |
| | Knowledge Institutions Pvt Ltd. |
| NAME OF THE TRANSFEROR | People Combine Bengaluru |
| | Knowledge Institutions Pvt Ltd |
| NAME OF THE TRANSFEREE | , |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| K. Plairun | not le | CROUNANTMAN | Conn |
| | | 9/4/407672 | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Mr.K.Phani Kumar, learned counsel for the petitioner. He requested to grant some time for complying with the objections. Post the case on 07.12.2017

Member (Technical)

Member (Judicial)

RSN